NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 52/NCLT/AHM/2017 (New) High Court of Bombay CSP No. 823/2016 c.w. CSD 787/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.05.2017

Name of the Company:

Cello Plastic Products Pvt. Ltd.

Section of the Companies Act:

Sections 391-394 of the Companies Act, 1956;

230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Karan Sanghan' (M.R. Bhatt & Co.)

Advocate

Detilioners

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ORDER

Learned Advocate Mr. Karan Sanghani i/b M R Bhatt & Co. present for Petitioner.

Proof of service of publication filed

Proof of service of notices to Statutory authorities other than ROC, Goa filed.

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Common Representation from Regional Director received.

List the matter on 07.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 24th day of May, 2017.